

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2486
ANSWERED ON 06/08/2024**

CONSTRUCTION OF HOUSES FOR HOMELESS RURAL PEOPLE

2486 SHRI ARUN KUMAR SAGAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds allocated to the homeless rural people living below poverty line in the country during each of the last three years for construction of houses, State-wise;**
- (b) the number of persons benefitted along with deprived of benefits under the said yojana during the said period particularly of Shahjahanpur Parliamentary Constituency of Uttar Pradesh; and**
- (c) the steps taken to provide houses to all the homeless rural people living under poverty line in Shahjahanpur Parliamentary Constituency of Uttar Pradesh?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) Under PMAY-G, the target for construction is 2.95 crore houses to achieve the objective of "Housing for All" in rural areas with basic amenities. The beneficiaries under the scheme are identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. As on 02.08.2024, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to have been left out from the SECC 2011

based PWL and eligible for inclusion in PWL, have been captured in the Awaas+ Survey, conducted during January, 2018 to 7th March, 2019. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 91 lakh houses (2.95 crore-2.04 crore), Awaas+ data is being utilized and equivalent targets have already been allocated to the States/UTs. As on date out of the total target more than 2.94 crore houses have been sanctioned and 2.64 crore houses have been constructed under PMAY-G.

The central share being released to the States/UTs by considering them as a unit and further release of instalments to the beneficiaries is the responsibility of respective States/UTs. The state-wise/year-wise details of central share released to the States/UTs during last three years for implementation of the scheme is given in Annexure.

(b) Under PMAY-G the details of target allocated , houses sanctioned and houses completed in the State of Uttar Pradesh including Shahjahanpur district are as under:

(Unit in no)

State/District	Target allocated	Houses Sanctioned	Houses Completed
Uttar Pradesh	36,14,870	36,12,569	35,89,784
Shahjahanpur	70,884	70,884	70,167

Further, the Central Govt has announced in the Budget 2024-25 for the construction of 2 crore additional houses in the next five years i.e. 2024-25 to 2028-29 under the PMAY-G to meet the requirements arising from increase in the number of rural households.

(c) The Ministry has taken the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry.**
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.**
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.**
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.**
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

Annexure**ANNEXURE REFERRED FOR THE STATEMENT IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 2486 TO BE ANSWERED ON 06.08.2024 REGARDING "CONSTRUCTION OF HOUSES FOR HOMELESS RURAL PEOPLE"****State-wise/year-wise details of Central Share released to the States/UTs during last three years under PMAY-G****[Rs in Crore]**

S.No	State	2021-22	2022-23	2023-24 (including PM- JANMAN)
1	Arunachal Pradesh	104.85	69.58	200.61
2	Assam	5771.11	9141.75	2934.45
3	Bihar	3082.22	7497.21	29.66
4	Chhattisgarh	0.00	344.23	1730.76
5	Goa	0.00	0.00	0
6	Gujarat	687.29	911.75	559.25
7	Haryana	0.00	44.33	3.23
8	Himachal Pradesh	32.97	37.86	99.46
9	Jammu And Kashmir	123.43	1031.58	1234.69
10	Jharkhand	1207.91	1236.02	28.09
11	Kerala	0.00	70.29	2.11
12	Madhya Pradesh	4509.58	6374.91	241.64
13	Maharashtra	1249.80	1676.07	785.21
14	Manipur	21.01	161.14	216.45
15	Meghalaya	90.13	106.44	1591.26
16	Mizoram	41.92	29.58	157.90
17	Nagaland	17.41	52.50	334.165
18	Odisha	1011.87	1723.28	4310.71
19	Punjab	18.31	71.68	32.64
20	Rajasthan	1405.46	2157.52	67.57

21	Sikkim	0.57	0.97	1.58
22	Tamil Nadu	928.93	2004.39	28.23
23	Tripura	1368.48	1264.20	1276.9
24	Uttar Pradesh	3727.00	4777.03	2620.93
25	Uttarakhand	149.18	128.08	388.19
26	West Bengal	687.84	0.00	0
27	Andaman And Nicobar	0.00	0.00	5.45
28	Dadra And Nagar Haveli & Daman And Diu	0.00	0.00	0
29	Lakshadweep	0.00	0.00	0.00
30	Puducherry@	0.00	0.00	0.00
31	Andhra Pradesh	0.00	0.00	312.25
32	Karnataka	0.00	214.92	3.61
33	Telangana@	0.00	0.00	0.00
34	Ladakh	0.00	3.09	18.90
	Total	26237.24	41130.36	19215.89*

***includes Rs 677.05 cr released under Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan (PM-JANMAN) to PVTG beneficiaries.**

@Puducherry&Telangana are not implementing PMAY-G.
